

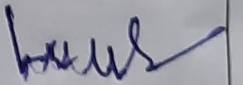
**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****REVISED CAUSE LIST OF D BENCH FOR 25-MARCH-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID = XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1684/KOL/2025	2024-2025	[A] SUMEDHA FISCAL SERVICES LTD.	
2	ITA 1768/KOL/2025	2016-2017	[A] TAPAS KUMAR YADAV	
3	ITA 1826/KOL/2025	2018-2019	[A] PRIYAKA PAUL	
4	ITA 2183/KOL/2025	2011-2012	[A] VRISHAH SERVICES PVT. LTD.	
5	ITA 2385/KOL/2025	2014-15	[D] SMITA BOSE	
6	ITA 2520/KOL/2025	2021-2022	[A] M/S. SAMRIDDH WIRE PRODUCTS PVT. LTD.	
7	ITA 2634/KOL/2025	2018-2019	[A] RAJENDRA KUMAR GUPTA	
8	ITA 2637/KOL/2025	2018-2019	[A] M/S. RAIC INTEGRATED SPONGE & POWER PVT. LTD., (SINCE MERGED WITH AIC IRON INDUSTRIES (P) LTD.)	
9	ITA 2638/KOL/2025	2019-2020	[A] M/S. RAIC INTEGRATED SPONGE & POWER PVT. LTD.,(SINCE MERGED WITH AIC IRON INDUSTRIES (P) LTD.,)	
10	ITA 2874/KOL/2025	2013-14	[A] SHRI VARDHMAN TUBE COMPANY PRIVATE LIMITED	
11	ITA 3029/KOL/2025	2017-2018	[A] SUDIP PRAMANICK	
12	ITA 3258/KOL/2025	2014-2015	[A] SENEX MARKETING PVT. LTD.	
13	ITA 7/KOL/2026	2010-2011	[A] SUGANDH SUPPLIERS P. LTD.	
14	ITA 846/KOL/2025	2017-18	[D] SUMIT DUTTA	

  
Assistant Registrar  
24-Mar-2026